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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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**O.M.P.(I) (COMM.) 261/2023**

**TATA REALTY AND INFRASTRUCTURE LIMITED**

..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Ms. Nandini Gare, Ms. Tahira Karanjawala, Ms. Aditi Bhatt, Mr. Sarthak Gera, Mr Varun Tyagi and Ms. Varuna Juneja and Ms. Ayushi Kumar, Advs.

versus

**INTERNATIONAL AMUSEMENT LIMITED & ANR.**

..... Respondents

Through: Mr. Naman Saraswat and Mr. Amit Kumar, Advs. for R-1.  
Mr. Siddharth Batra, Ms. Shivani Chawla, Mr. Rohit Gupta, Mr. Chinmay Dubey, Mr Rhythm Katyal, Mr. Ashutosh Chugh, Mr. Pratyush Arora, Advs. for R-2

**CORAM:**

**HON'BLE MS. JUSTICE REKHA PALLI**

**ORDER**

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**16.08.2023**

**I.A. 15305/2023 -Ex./LLOD**

1. Exemption allowed, subject to all just exceptions.
2. The application stands disposed of.

**O.M.P.(I) (COMM.) 261/2023**

3. At request of learned counsel for the respondents, list on 18.08.2023.

**REKHA PALLI, J**

**AUGUST 16, 2023/acm**